

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/118/95/AMR/2022		95 of IBC	IDBI Vs. Smt. Manjubala Khandelwal, (Personal Guarantor)

ORDER

Present: Ms. Tanusha K, Proxy counsel for the Petitioner.

Mr. Sanjeev Bajaj, Ld. Counsel for the PG.

Death certificate of PG is not filed. For filing Death certificate of the PG, list the matter on 09.05.2024.

Sdr

SANJAY PURI
MEMBER (TECHNICAL)

Sdr

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)